

Declaration of Assets and Liabilities

Year.....2022.....

I, Bipin Bihari Singh son/daughter/wife of Late Rampyare Singh

aged.....44 (Approx)..... Years, belonging to Group C

service and presently working as Assistant Sub Marshal, Bihar Legislative Assembly,

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Abha Kumari	Dependant-1 Riya Singh	Dependant-2 Richa Singh	Dependant-3
(i)	Cash	Rs.- 24,000/-	Rs.- 7,500/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.- 14,224/- in S.B.I., Bihar Vidhan Mandal.	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	LIC of Rs.1,00,000/- Yearly Premium of Rs. 4540/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Honda Splender Plus bearing Reg. No.- BR01X9562 of Year 2005 (2) Bajaj Pulsar 150 bearing Reg. No.- BRO1FC9129 of Year 2021	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 20 gm of Rs.-1,01,000/- (Approx)	Gold-100 gm of Rs.-4,50,000/- (Approx) Silver- 500gm of Rs.-35,500/- (Approx)	Gold-10 gm of Rs.-45,000/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

बिपिन बिहारी सिंह
14/02/2022

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Abha Kumari	Dependant-1 Riya Singh	Dependant-2 Richa Singh	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	8.28 dismil (Joint with Spouse) Khata No.- 676 Khesra No.- 740/741 Mauza- Sabaur Dist- Bhagalpur of Rs. 60,00,000/- (Approx)	(1) 4.97 dismil Khata No.- 37 Khesra No.- 246 Mauza- Sabaur Dist- Bhagalpur of Rs. 33,000,000/- (Approx) (2) 1.87 dismil Khata No.- 112 Khesra No.- 619 Mauza- Betaura Dist- Patna of Rs. 12,00,000/- (Approx)	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
--	---	-----	-----

विपिन मिहारी सिंह 14/02/2022

	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2021-22 PAN No.- CMJPS6046K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: **Bipin Bihari Singh**

Place: **Patna**

Designation: **Assistant Sub Marshal**

Date: **09/02/2022**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

14/02/2022